

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).14782/2004

(From the judgement and order dated 16/10/2003 in ITA No.4/2003 of the
HIGH COURT OF UTTARAKHAND AT NAINITAL)

COMMNR. OF INCOME TAX & ANR.

Petitioner(s)

VERSUS

M/S. ATWOOD OCEANICS INTERNATIONAL

Respondent(s)

SLP(C) NO. 14785 of 2004
SLP(C) NO. 14786 of 2004
SLP(C) NO. 14787 of 2004
SLP(C) NO. 14788 of 2004
SLP(C) NO. 14789 of 2004
SLP(C) NO. 14790 of 2004
SLP(C) NO. 14791 of 2004
SLP(C) NO. 14792 of 2004
SLP(C) NO. 14793 of 2004
SLP(C) NO. 14795 of 2004
SLP(C) NO. 14796 of 2004
SLP(C) NO. 14797 of 2004
SLP(C) NO. 14798 of 2004
SLP(C) NO. 14800 of 2004
SLP(C) NO. 14801 of 2004
SLP(C) NO. 27020 of 2004

(With appln(s) for c/delay in filing SLP)

WITH SLP(C) NO. 14758 of 2007

(With office report)

SLP(C) NO. 14799 of 2004
SLP(C) NO. 16000 of 2004
SLP(C) NO. 14827 of 2004
SLP(C) NO. 15957 of 2009
SLP(C) NO. 23781 of 2008

(With appln(s) for c/delay in filing and refiling SLP and office report)

SLP(C) NO. 14994 of 2007

(With office report)

SLP(C) NO. 16463 of 2006

(With office report)

SLP(C) NO. 16511 of 2007

(With office report)

SLP(C) NO. 25631 of 2004

SLP(C) NO. 25947 of 2004

SLP(C) NO. 27021 of 2004

(With appln(s) for c/delay in filing SLP and office report)

SLP(C) NO. 27041-27042 of 2008

(With office report)

SLP(C) NO. 3194 of 2006

(With office report)

SLP(C) NO. 35270 of 2009
(With office report)

SLP(C) NO. 3835 of 2006
(With appln.(s) for substituted service)

SLP(C) NO. 5719 of 2008
(With office report)

SLP(C) NO. 6104 of 2006
(With office report)

SLP(C) NO. 7485 of 2006
(With With appln.(s) for substituted service and office report)

SLP(C) NO. 7546 of 2006
(With office report)

SLP(C) NO. 794 of 2005
SLP(C) NO. 2036 of 2005
SLP(C) NO. 3547 of 2005
(With appln(s) for c/delay in filing SLP and office report)

SLP(C) NO. 9005 of 2006
(With With appln.(s) for substituted service and office report)

S.L.P.(C)...CC NO. 9787 of 2007
(With appln.(s) for c/delay in filing SLP)

Date: 16/12/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU
HON'BLE MR. JUSTICE C. NAGAPPAN

For Petitioner(s) Mr.R.P.Bhatt, Sr.Adv
Ms.Sriparna Chatterjee, Adv.
Ms.Tanushree Sinha, Adv.
Mr.Sahil Tagotra, Adv.
Ms.Shalini Kumar, Adv.
Ms.Sadhna Sandhu, Adv.
Mr.Arijit Prasad, Adv.
Mr.S.W.A.Qadri, Adv.
Ms.Gargi Khanna, Adv.
Mrs.Anita Sahani, Adv.
For Mrs.Anil Katiyar, Adv.
For Mr. B.V. Balaram Das,Adv.
For Mr. B. Krishna Prasad, Adv.

For Respondent(s) Ms.Sangeeta Bharti, Adv.
Mr.Krishanu Adhikary, Adv.
For Mr. Subramonium Prasad, Adv.

Mr. Bhargava V. Desai, Adv.

UPON hearing counsel the Court made the following
O R D E R

Pleadings are complete.

List the matters for final disposal on a non-miscellaneous day.

(G.V.Ramana)
Court Master

(Vinod Kulvi)
Asstt.Registrar